

SPECIAL BENCH  
COURT - II

**P-107**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1392(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13<sup>TH</sup> FEBRUARY 2024, 10:30 A.M**

IN THE MATTER OF	KOTAK MAHINDRA BANK LIMITED VS NILOY DATTA
UNDER SECTION	SECTION 95(1)

**Appearance (via video conferencing/physically)**

Mr. Pratik Ghose, Adv. ] For the Applicant  
Mr. Avishek Roy Chowdhury, Adv. ]

Mr. Shaunak Mitra, Adv. ] For the Personal Guarantor  
Mr. Niladri Bhattacharya, Adv. ]  
Mr. Soham Bandhopadhyay, Adv. ]  
Ms. Priyanka Kundu, Adv. ]

**ORDER**

1. Ld. Counsel appearing on behalf of applicant present. Ld. Counsel appearing on behalf of personal guarantor present.
2. Last and final opportunity is given to the personal guarantor for filing its response in terms of order dated 18.01.2024. At request, one week time is allowed.
3. Post this matter thereafter for hearing on **20.03.2024**.

**D. Arvind  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**

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